

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

OA No.1021/97

Date of Decision: 8th August, 1997

BETWEEN:

T. Sudarshan

.. Applicant

AND

1. The Director,
Doordarshan Kendra,
Ramanthapur,
Hyderabad.
2. The Director General,
Doordarshan, Mandi House,
Copernicus Marg,
New Delhi-110 001.
3. The Union of India, rep. by its
Secretary to Ministry of
Information & Broad Casting,
New Delhi.

.. Respondents.

Counsel for the Applicant: Mr.K. Ajay Kumar

Counsel for the Respondents: Mr. N.R. Devaraj

CORAM:

THE HON'BLE SRI H. RAJENDRA PRASAD: MEMBER (ADMN.)

ORDER

(Per Hon'ble Sri H. Rajendra Prasad: Member (Admn.)

Heard Mr. V. Ajay Kumar for the applicant and
Mr. N.R. Devaraj for the respondents.

It is seen that the applicant has not exhausted any of
the available alternative remedies before filing this OA. A legal
notice issued on behalf of the applicant by itself cannot be
treated as substitute to a proper representation.

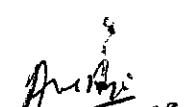
Under the circumstances the applicant is permitted, if
he so chooses, to submit a representation to the Respondent-2
within the next 2 weeks. If such a representation is received
by the second Respondent the same may be examined and disposed
of in accordance with rules, within 60 days from the date of its
receipt in his office.

Thus the OA is disposed of at the admission stage.


(H. RAJENDRA PRASAD)
MEMBER (ADMN.)

KSM

Date: 8th August, 1997


Devaraj
11-857

9107

29
O.A.1021/97

To

1. The Director, Doordarshan Kendra,
Ramanthapur, Hyderabad.
2. The Director General, Doordarshan,
Mandi House, Copernicus Marg,
New Delhi-1.
3. The Secretary to Ministry of Information
and Broad Casting, Union of India,
New Delhi.
4. One copy to Mr. K. Ajay Kumar, Advocate, CAT.Hyd.
5. One copy to Mr. N. R. Devraj, Sr. CGSC.CAT.Hyd.
6. One copy to HHRP.M.(A) CAT.Hyd.
7. One copy to D.R.(A) CAT.Hyd.
8. One spare copy.

pvm

~~10/8/97~~ T COURT

IN

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE
VICE-CHAIRMAN

and

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)

Dated: 8 -8 -1997

ORDER/JUDGMENT

M.A./R.A./C.A.No.

in
O.A.No. 1021/97

T.A.No. (w.p.)

Admitted and Interim directions
Issued.

Allowed

Disposed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Ordered/Rejected.

No order as to costs.

pvm

केन्द्रीय प्रशासनिक अधिकारण
Central Administrative Tribunal
DESPATCH

18 AUG 1997

हृदराबाद न्यायालय
HYDERABAD BENCH